GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:2133 ANSWERED ON:20.07.2009 EXPORT OF WHEAT AND RICE Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has permitted export of wheat and rice;
- (b) if so, the details thereof; and
- (c) the objective of banning the export of wheat and rice in the past?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a)& (b) The export of Wheat and Non Basmati Rice is not freely permitted currently. The export of Basmati Rice is regulated as per the conditions stipulated vide DGFT Notification No. 38(RE-2007)/2004-2009 dated 15.10.2007 read with Notification No. 93(RE-2007)/2004-2009 dated 01.04.2008 and Notification No. 83(RE-2007)/2004-2009 dated 27.01.2009.

(c) The objective of banning of export of Wheat and Rice was to ensure their domestic availability at affordable prices.